

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**ORIGINAL APPLICATION NO. 180/000651/2018**

Thursday, this the 2<sup>nd</sup> day of August, 2018

## CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Sreejesh.V.Soman, aged 39 years  
s/o.V.R.Soman  
Postal Assistant, Kottayam Head Post Office  
Residing at Valiyakallumkal House  
Mattakkara, Kottayam – 686 564 ... **Applicant**

**[By Advocate Ms.Rekha Vasudevan]**

V.

1. Union of India, Represented by the Secretary  
Govt of India, Department of Post  
Dak Bhavan, New Delhi-110 001
2. The Chief Postmaster General  
Kerala Circle, Trivandrum-695033
3. The Postmaster General, Central Region  
Kadavanthra, Kochi - 20
4. The Sr.Superintendent of Post Office, Kottayam Division  
Kottayam – 686 001

... **Respondents**

**(By Advocate Mr.E.N.Hari Menon,ACGSC))**

This application having been finally heard on 2.8.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

**Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Ms.Rekha Vasudevan, learned counsel for the applicant prays for permission to withdraw the Original Application with liberty to re-agitate the issue. The Original Application is permitted to be withdrawn with liberty to re-agitate the issue, if the applicant chooses to do so. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - A true copy of the letter no.B1/3/RT/2018 dated 29.6.2018 issued by the fourth respondent

Annexure A-2 - A true copy of the Memo No.B1/44 dated 16.10.2015 issued by the 4<sup>th</sup> respondent

Annexure A-3 - A true copy of the representation dated 4.7.2018 submitted by the applicant (with English translation).

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